

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit 1330/2013 @ NM 1191/2013	Vijay Shantanram Gamne Vs MCGM	Report
2	Suit 427/2014 @ NM 1684/2016 @ CS 105/2020 @ NM 4896/2019	Mr. Nirmal R Jain Vs 1. Assistant Municipal Commissioner C Ward	NM hearing
3	Suit 2835/2015 @ NM 4571/2015	Rizwan Mir Nazir Sayyed Vs 1.MCGM 2.Designated Officer 3.Shazaan Usman Gani Wadia	NM hearing
4	Suit 213/2016 @ NM 1292/2016	Manharlal Haridas Parekh Huf Vs 1.MCGM 2.The Asst, Engineer	NM hearing
5	Suit 615/2016 @ NM 3705/2016	Mr. Anilkumar Matraprasad Kandoo Vs 1.The MCGM 2.The Inspector Of License A Ward	NM hearing
6	Suit 1391/2016 @ NM 2418/2016	1.Usman Gani Mohamed Raja 2.Ismail Mohammed Lakdawala 3.Abdul Rab Sikandar Shaikh Vs MCGM	NM hearing
7	Suit 1891/2016 @ NM 3109/2016 @ NM 3815/2016	Amina Abdul Gafoor Shaikh Vs 1.The MCGM 2.The Assistant Municipal Commissioner B Ward	NM hearing
8	Suit 2179/2017 @ CS 994/2019	Mrs. Pervin Jimay Irani Vs MCGM	NM Reply
9	Suit 109/2016 @ NM 336/2016 @ CS 1855/2019 @ NM 1181/2016	Mohammed Yakub Babu Sodawalla Vs MCGM	CS Reply
10	Suit 1373/2013 @ NM 375/2016	Sanjay Babulal Jain Vs MCGM	Compliance

**Sheristedar
(CR No.05)**

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ASST SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 07.09.2020**

Sr. No.	Case Type & No.	Title	Stage
1	SC 120/2015	kurla Railway police station Vs Shaikh Ayub Shaikh Nathuni & others.	Report
2	SC 833/2015	The State of Khar Police Station Vs ASIF SHERALI ANSARI	Report
3	SC 176/2019	The State of Maharashtra – Antop Hill Police Station Vs Javed Hussen Abdul Rahim Shaikh	Report
4	SC 188/2020	The State of Maharashtra – Park Site Police Station Vs Ranjeet Simanchal Mohati	Discharge Application

**Sheristedar
(CR No.05)**